

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:959  
ANSWERED ON:20.03.2012  
DOPE TEST BY NADA  
Ramasubbu Shri S.

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the National Anti-Doping Agency (NADA) has conducted surprise checks at various sports centres/institutes in various parts of the country recently and found banned substances from the possession of athletes which have tested positive;
- (b) if so, the details thereof, sports, event-wise and State-wise;
- (c) whether the Government has issued any directions to Sports Authority of India (SAI) and the sports federations to issue stern warning to the players to ensure stopping of banned drugs; and
- (d) if so, the action taken by the SAI and the sports federations to ensure its compliance?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

(a) & (b): Yes, Madam. National Anti Doping Agency (NADA) has conducted surprise checks recently at various sports centres/institutes in various parts of the country. However no banned substances were found from the possession of athletes when the surprise checks were conducted. The details of surprise checks conducted by NADA in the recent past, sports event-wise and state-wise are as under:-

Sl.No. Sports event Centre/Institute

1. Weightlifting, Athletics, Boxing and Wrestling Netaji Subhas National Institute of Sports (NSNIS), Patiala.
2. Weightlifting, Athletics, Swimming and Hockey Sports Authority of India Southern Centre, Bangalore.
3. Boxing, Wushu, Judo, Hockey and Water Sports Sports Authority of India Central Centre, Bhopal.
4. Athletics Calicut, PT Usha School of Athletics.

(c) & (d): The Government has issued directions to NADA to conduct surprise checking of centres/institutes of Sports Authority of India and the sports federations. NADA has taken the following steps to curb the menace of doping in sports:-

- i) Increasing the frequency of testing of athletes during in competition and out of competition including Core probables undergoing training at various centres for London Olympics, 2012.
- ii) Surprise checking of rooms of Athletes, Coaches and Support Personnel at training institutes and surprise collection of samples.
- iii) Distribution of educational material related to dope related issues amongst Sportspersons, Coaches & Support Personnel.
- iv) Increase in Seminar, Workshops/Teaching Sessions with Athletes and Coaches.
- v) Closer surveillance and vigilance on Coaches and Support Personnel through their Employers